

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Indo-Krishna Green Fields Limited Date of Commencement of Liquidation: 07-02-2024; List of Stakeholders as on Date: 05-05-2024; Name of IP: Mr. Charudutt Pandhrinath Marathe; Process Number: 1; Last 5 digit of registration number: 10651

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	7	3099688	7	3099688				NA
2	Liquidation costs incurred till date	11	109736	11	1009736				NA
3	Secured financial creditors	1	62363644	1	62363644				Annexure 3
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	0	0	0	0				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		19	65573068	19	66473068	0	0	0	